

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**STARRED QUESTION NO.60**  
**ANSWERED ON 26.07.2024**

**ROAD OVER BRIDGES AND ROAD UNDER BRIDGES  
IN ANDHRA PRADESH**

\*60. SHRI BEEDHA MASTHAN RAO YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of pending Road Over Bridges (ROB) and Road Under Bridges (RUB) projects in Andhra Pradesh with key focus on Nellore district;
- (b) the reasons for pendency of these projects in Nellore district;
- (c) whether Government has taken any steps to expedite the completion of projects in Nellore district;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government proposes any new ROB and RUB projects in Andhra Pradesh; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 60 BY SHRI BEEDHA MASTHAN RAO YADAV ANSWERED IN RAJYA SABHA ON 26.07.2024 REGARDING ROAD OVER BRIDGES AND ROAD UNDER BRIDGES IN ANDHRA PRADESH**

(a) to (f): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

The progress of Road Over Bridges (ROBs)/Road Under Bridges (RUBs) constructed on Indian Railways during 2004-14 vis a vis during 2014-24 is as under:

Period	RoBs/RUBs constructed
2004-14	4,148 nos.
2014-24	11,945 nos. ( 2.88 times)

As on 01.04.2024, 269 Nos. Road Over Bridges (ROBs) / Road Under Bridges (RUBs) are sanctioned in the state of Andhra Pradesh which include 11 Nos. ROBs/RUBs at cost of approx. ₹.405 cr in Nellore District. Details of sanctioned works of ROBs/RUBs in Nellore District are as under:-

SN	LC No.	Location / Section	Remarks
1	158	Kavali yard	The RoB work is in progress. Work in Railway portion has been completed. Approach road work is in progress.
2	113	Vedayapalem-Nellore	Joint inspection has been completed. General arrangement drawings (GAD) and revised estimates are under preparation.
3	112	Vedayapalem-Nellore	
4	144	Alluru Road- Bitragunta	
5	128	Venkatacahalam- Tenali	
6	107	Venkatacahalam Yard	
7	102	Gudur-Manubolu	The RoBs at these locations have been sanctioned. Alignment plan has been finalised. GAD is under finalisation.
8	122	Padugupadu Yard	
9	177	Tettu-Ulavapadu	The RUB work is in progress. Casting of Boxes has been completed.
10	155	Sri Venkateswarapalem - Kavali	The RUB has been sanctioned recently. Preliminary works have been taken up.
11	154	Kavali - Sri Venkateswarapalem	Tendering for RUB is being done.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of work:

- (i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.

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